

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 83 OF 2019

Dated: 14th October, 2019

In the matter of:

Hindustan Petroleum Corporation Limited **Appellant(s)**

Versus

Karnataka Electricity Regulatory Commission **Respondent(s)**

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **04.12.2019**.

Court Master

NR